## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/173/2016

PETITION NUMBER

: CP/3/2016

NAME OF THE PETITIONER(S)

: ARAVIND NADATHUR

NAME OF THE RESPONDENT(S)

: M/S ikonzer Solutions Private Limited & 7 others

SECTION

: 241/242

NAME (IN CAPITAL)

REPRESENTED BY

**SIGNATURE** 

1. G. Sivashonkarana command to petitions

Cor. Alcila.

2. S.V. RAND KRISHWA G.V. MOHAN KUMBR

Course for Rz

## **ORDER**

Counsels for both the parties are present and prayed for time to submit report of the Advocate Commissioner. At request, time is enlarged. Put up on 11.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk